

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 56/9/HDB/2020 ✓
NAME OF THE COMPANY	Dhruthi Infra Projects Ltd
NAME OF THE PETITIONER(S)	Marks Enterprises
NAME OF THE RESPONDENT(S)	Dhruthi Infra Projects Ltd
UNDER SECTION	9 OF IBC ✓

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner absent. Proof of service of notice to the Respondent for appearance not filed. For compliance, put up the matter on 15.04.2020.

MEMBER TECHNICAL

Rk

MEMBER JUDICIAL